

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH - I

CP 152/241-244,185,188/MB/2017

CORAM : SHRI B.S.V. PRAKASH KUMAR, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **17.07.2018**

NAME OF THE PARTIES: **KANTI BHIKABAI PATEL & ORS.**

**v/s.**

**AVER SOFTWARE TECHNOLOGIES LTD.**

SECTION OF THE COMPANIES ACT : SECTION 241-244, 185,188 OF THE COMPANIES ACT 2013

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ORDER

28. CP 152/241-244,185,188/MB/2017

For the Ld. Colleague Member having remained on leave, list this matter on 04.9.2018

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)